

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.602/06

Wednesday this the 20th day of February 2008

C O R A M :

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Dr.K.S.SUGATHAN, ADMINISTRATIVE MEMBER**

1. Usha Unnikrishnan,
W/o.P.Unnikrishnan,
Dawson Vihar, Type 2-B, Quarter No.5,
C/o.V.Ravindran, Thykoodam, Kochi.
Working as Telephone Operator,
Southern Naval Command,
Naval Base, Cochin – 4.
2. Sadanandan,
S/o.P.K.Peethambaran,
Sreemurukan Kripa,
Pavakulangara, Tripunithura.
Working as Telephone Operator,
Southern Naval Command,
Naval Base, Cochin – 4.

...Applicants

(By Advocate Mr.V.V.Nandagopal Nambiar)

Versus

1. Union of India represented by the Secretary,
Government of India, Ministry of Defence,
New Delhi.
2. The Flag Officer Commanding-in-Chief,
Southern Naval Command, Naval Base,
Kochi – 682 004.
3. The Chief Staff Officer (Civilian Personal and
Administration), Southern Naval Command,
Naval Base, Kochi – 682 004.

...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

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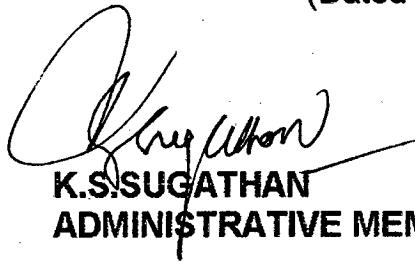
This application having been heard on 20th February 2008 the Tribunal on the same day delivered the following :-

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

Counsel for the applicants submitted that while the claim of the applicants is for benefits under ACP Scheme, the applicants have been given time bound promotions. The grievance, therefore, no longer survives. Hence counsel seeks permission to withdraw the O.A. Permission is granted. The O.A is dismissed as withdrawn. No order as to costs.

(Dated this the 20th day of February 2008)



K.S. SUGATHAN
ADMINISTRATIVE MEMBER

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K.B.S.RAJAN
JUDICIAL MEMBER